

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 177 of 2013 in  
DFR 1012 of 2013**

**Dated : 16<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Gujarat Energy Transmission Corporation Ltd. ....Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s): Mr. Anand K. Ganesan

**ORDER**

**I.A. No. 177 of 2013  
*(Appl. for condonation of delay)***

Heard the learned counsel for the Applicant/Appellant.

Post the matter for Orders on **17.07.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/pg